

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

12

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 838/252/HDB/2018
NAME OF THE COMPANY	Sri Anandarupa Chit Funds Pvt Ltd
NAME OF THE PETITIONER(S)	Surya Prkash Mellemputi & Another
NAME OF THE RESPONDENT(S)	Registrar Of Companies Of Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy	Advocate	9000653656	BRR

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	946000435	Tzy
for Roc			

ORDER

Learned counsel Mr.B.Manpal Reddy present for Applicant.
Learned counsel Mr.K.V.Raman present on behalf of
Mr.K.Harish Kumar Reddy for ROC.

Applicant filed proof of service of copy of petition on ROC.

Applicant is directed to issue notice to ROC requiring him to
file report within 14 days from the date of receipt of notice and
file proof of service.

List the matter on 31.08.2018 for report of ROC and hearing.


MEMBER JUDICIAL